

[Translation]

**Bypasses**

113. SHRI RAJENDRA AGNIHOTRI :  
SHRI SOBHANADREESWARA RAO VADDE :

Will the Minister of SURFACE TRANSPORT be please to state :

(a) the criteria adopted for construction of bypasses on National Highways;

(b) the details of the proposals for consideration of new bypasses and which are under consideration of the Government, location-wise and state-wise;

(c) since when these proposals are under consideration;

(d) the time by which approval is likely to be accord to these proposals;

(e) the details of the bypasses constructed during the last three years and presently undergoing construction, State-wise;

(f) the amount earmarked for it, State-wise;

(g) the states which have requested for more funds for the purpose and the action take thereon; and

(h) by when the work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRIM. RAJASEKARA MURTHY) : (a) Bypasses are provided around towns having a population of 20,000 or more where roadway width is less than 30 mts. and the urban link is declared as unsuitable.

(b) and (c). The details of the new bypasses proposed to be taken up in various States on different National Highways during 8th Five Year Plan are given in Statement-I enclosed.

(d) Due to constraints of funds in the 8th Plan, the bypasses are being given low priority. It is, therefore, difficult to give the time frame for approval of the bypasses as it also depends upon general other factors like finalisation of alignment, availability of land etc.

(e) and (f). The details of bypasses constructed during the last 3 years and are under progress, alongwith the amount earmarked for them are given in the statement - II enclosed.

(g) No specific request for allocation of more funds for these bypasses have been received from the States.

(h) The completion of these works will mainly depend upon the availability of funds. Hence, it is difficult to indicate the likely date of completion of these works at this stage.

**STATEMENT-I**

S.No.	State	NH.No.	Name of Bypass
1	2	3	4
1.	Andhra Pradesh	7	Gooty (L.A. only)
2.	-do-	5	Nellore
3.	-do-	5	Palassu
4.	-do-	5	Eluru
5.	-do-	43	km.473-481 (realignment)
6.	Goa	17	Ribandar
7.	-do-	17	Varna
8.	-do-	4A	Ponda

S.No.	State	NH.No.	Name of Bypass
1	2	3	4
9.	-do-	4A	Mardol
10.	-do-	17	km.65-85 (realignment)
11.	Haryana	10	Rohtak (L.A. only)
12.	Himachal Pradesh	21	Kulu
13.	-do-	22	Shimla (pavement)
14.	-do-	22	Barog (pavement)
15.	Karnataka	4	Sira
16.	-do-	4	Hubli-Dharwar
17.	-do-	7	Yelahanka
18.	-do-	48	Hassan
19.	Kerala	47	i) Trivandrum Phase I (Km.5.6-10.2) ii) Phase-II (L.A. only)
20.	-do-	47	Quilon Phase-II
21.	-do-	47	Alleppy Phase-II
22.	-do-	17	Kozikode-Phase I,II,III,IV
23.	Kerala	17	Tellicherry-Mahe Phase-II (L.A. only)
24.	Madhya Pradesh	7	Rewa
25.	-do-	7	Katni (L.A. only)
26.	-do-	7	Jabalpur
27.	-do-	3	Mhow (L.A. Only)
28.	Maharashtra	6	Akola
29.	-do-	6	Amravati

S.No.	State	NH.No.	Name of Bypass
1	2	3	4
30.	-do-	4	Panvel
31.	-do-	50	Peth
32.	Manipur	39	Imphal (L.A. only)
33.	Meghalaya	40,44	Shillong (L.A. only)
34.	-do-	44	Jowai (L.A. only)
35.	Orissa	5	Rambha (Pavement only)
36.	-do-	5	Khallikote
37.	Pondicherry	45A	Villainur
38.	Punjab	15	Gurdaspur
39.	Rajasthan	8	Udaipur Phase-I
40.	Tamil Nadu	7	Namakkal (L.A. only)
41.	-do-	4,5,45	Madras Phase-I
42.	-do-	47	Coimbatore
43.	Uttar Pradesh	2	Etawah-Phase.II
44.	-do-	24	Hapur
45.	-do-	24	Moradabad
46.	-do-	24	Shahjahanpur
47.	-do-	28	Basti-Phase.II
48.	-do-	28	Faizabad-Phase.II
49.	West Bengal	34	Santipur
50.	-do-		Dalkola

## STATEMENT-II

<i>Sl. No.</i>	<i>State</i>	<i>NH. No.</i>	<i>Name of the town</i>	<i>Sanctioned cost (Rs. crores)</i>	<i>Allocation for 1995-96 (Rs. lakhs)</i>
1	2	3	4	5	6
<b>CONSTRUCTION</b>					
1.	Madhya Pradesh	7	Jabalpur	12.03	261.00
2.	Maharashtra	50	Peth	0.68	26.00
3.	Kerala	17	Calicut	11.36	20.00
4.	Uttar Pradesh	28	Faizabad Phase II	18.19	159.00
5.	West Bengal	34	Shantipur	2.74	10.00
6.	Uttar Pradesh	24	Shahjehanpur	17.47	150.00
7.	Himachal Pradesh	22	Shimla	3.03	70.00
8.	Himachal Pradesh	21	Kullu	19.32	100.00
9.	Orissa	5	Khalikote (Part)	0.61	10.00
10.	Rajasthan	8	Udaipur Phase I	4.10	26.00
11.	Goa	17	Verna	3.13	1.00
12.	Punjab	15	Gurdaspur	4.20	200.00
13.	Madhya Pradesh	3	Indore (4 lane)	73.44	50.00
14.	Madhya Pradesh	6	Approaches to Sheonath bridge forming Durg bypass	29.12	60.00
Total				199.42	1143.00
					Say Rs. 11.43 crs.
<b>LAND ACQUISITION ONLY</b>					
1.	Tami! Nadu	7	Namakkal	0.83	49.00
Total				0.83	49.00
					Say Rs. 0.49 crs.
					Grand Total Rs. 11.92 crs.
					Allocation for 1995-96.